

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No.597/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: Olive Business Centre Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Churawala	Adv	Ahmed

ORDER

CSP 569/230-232/NCLT/MB/MAH/2017  
CSP 593/230-232/NCLT/MB/MAH/2017  
CSP 595/230-232/NCLT/MB/MAH/2017  
CSP 596/230-232/NCLT/MB/MAH/2017  
CSP 597/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.8.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASHKUMAR  
Member (Judicial)